

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 204 of 2014**

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

10/07.09.2021: Let this case go out of my list for being listed before the appropriate Bench
after taking permission from Hon'ble the Chief Justice.

Rajnish

(ANANDA SEN, J.)